

Rise in prices of pulses, vegetables and other commodities

1424. SHRI RAJKUMAR DHOOT: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government is aware that steep rise in prices of pulses, vegetables and other commodities has made the lives of common men in the country miserable, if so, the details thereof; and

(b) the action Government has taken or proposes to take to control the rising prices in the country?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) During last one month, All India Average Retail Prices of wheat in cereals, Tur, Urad and Moong dal in Pulses, Mustard, Soya, Sunflower and Palm Oil in Edible oil and Tomato in Vegetables have declined while there has been increase in the prices of Gram in pulses, Potato and Onion in Vegetables. Prices of other commodities were either stable or have shown marginal increase, details are given in Statement-I. [*Refer to the Statement appended to the Answer to USQ No. 1413 Part (a)*]

(b) Details of the steps taken by the Government to contain the price rise of food items are given in Statement-II. [*Refer to the Statement appended to the Answer to USQ No. 1413 Part (b) and (c)*]

Transparency in PDS

†1425. SHRI PRABHAT JHA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Central Government has taken several steps during the last two years to make Public Distribution System (PDS) transparent and consumer friendly, which are showing positive results, if so, the details thereof;

(b) whether Central Government has fixed any target to ensure leakage proof PDS; and

(c) if so, the details thereof along with the progress made in this regard so far?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) to (c) Government has

†Original notice of the question was received in Hindi.

initiated implementation of Component-I of the scheme for End-to-End Computerization of Targeted Public Distribution System (TPDS) operations, which comprises digitization of ration cards/beneficiary and other databases, online allocation, computerization of supply-chain management, setting up of transparency portal and grievance redressal mechanisms. Besides, Central Government has also asked States/UTs to opt for any of the two models of Direct Benefit Transfer - Cash transfer of food subsidy into the bank account of beneficiaries or fair price shop (FPS) automation, which involves installation of Point of Sale (PoS) device at FPS, for authentication of beneficiaries and electronic capturing of transactions. The cash transfer of food subsidy is being implemented in 3 UTs on pilot basis namely Chandigarh, Puducherry w.e.f. 1.9.2015 and partially in Dadra & Nagar Haveli w.e.f. 1-3-2016. For remaining areas, States/UTs have been requested to expedite the pace of Fair Price Shop (FPS) automation. Government aims to provide automation facilities in 3 lakh Fair Price Shops by March, 2017 out of total 5.32 lakh FPSs. The details showing the progress made so far given in the Statement.

Statement

Status of progress made so far relating to End-to-End Computerization of TPDS operations

(as on 19.07.2016)

Sl. No.	States/UTs	Digitization of Ration Cards	Aadhaar Seeding in RCs	Online Allocation of Foodgrains	Computerization of Supply-chain Management	Trans- parency Portal	Online Grievance Redressal	Toll Free Help-line	Operational ePoS
1	2	3	4	5	6	7	8	9	10
1.	Andaman and Nicobar	100%	33%	S. Andaman	-	Yes	Yes	Yes	3
2.	Andhra Pradesh	100%	100%	Implemented	Implemented	Yes	Yes	Yes	28,942
3.	Arunachal Pradesh	100%	1.57%	-	-	Yes	-	Yes	0
4.	Assam	100%	-	Implemented	-	Yes	Yes	Yes	0
5.	Bihar	100%	0.06%	Implemented	Implemented	Yes	Yes	Yes	0
6.	Chandigarh	100%	95%	NA	NA	Yes	Yes	Yes	DBT (Cash)
7.	Chhattisgarh	100%	100%	Implemented	Implemented	Yes	Yes	Yes	11,815
8.	Dadra and Nagar Haveli	100%	74%	-	-	Yes	Yes	Yes	-
9.	Daman and Diu	100%	90%	Implemented	Partial	Yes	Yes	Yes	51

1	2	3	4	5	6	7	8	9	10
10.	Delhi	100%	100%	Implemented	Implemented	Yes	Yes	Yes	34
11.	Goa	100%	95%	Implemented	Implemented	Yes	Yes	Yes	0
12.	Gujarat	100%	77%	Implemented	Implemented	Yes	Yes	Yes	17,000
13.	Haryana	100%	88%	Implemented	-	Yes	Yes	Yes	20
14.	Himachal Pradesh	100%	95%	-	Implemented	Yes	Yes	Yes	0
15.	Jammu and Kashmir	100%	62%	UptoTSOs	-	Yes	-	Yes	0
16.	Jharkhand	100%	93%	Implemented	Implemented	Yes	Yes	Yes	2,198
17.	Karnataka	100%	91%	Implemented	Implemented	Yes	-	Yes	3,878
18.	Kerala	100%	95%	-	-	Yes	Yes	Yes	0
19.	Lakshadweep	100%	97%	-	NA	Yes	Yes	Yes	0
20.	Madhya Pradesh	100%	69%	Implemented	Implemented	Yes	Yes	Yes	22,401
21.	Maharashtra	100%	87%	Implemented	-	Yes	Yes	Yes	93
22.	Manipur	100%	0.37%	Partial	-	Yes	Yes	Yes	0
23.	Meghalaya	100%	-	-	-	Yes	Yes	Yes	0
24.	Mizoram	100%	0.39%	-	-	Yes	Yes	Yes	0
25.	Nagaland	100%	0.41%	-	-	Yes	Yes	Yes	0
26.	Odisha	100%	66%	Implemented	Implemented	Yes	Yes	Yes	32
27.	Puducherry	100%	95%	NA	NA	Yes	Yes	Yes	DBT (Cash)
28.	Punjab	100%	93%	Implemented	-	Yes	Yes	-	0
29.	Rajasthan	100%	100%	-	-	Yes	Yes	Yes	24,647
30.	Sikkim	100%	69%	Implemented	-	Yes	Yes	Yes	20
31.	Tamil Nadu	100%	18%	Implemented	Implemented	Yes	Yes	Yes	11,313
32.	Telangana	100%	100%	Implemented	Implemented	Yes	Yes	Yes	1,545
33.	Tripura	100%	91%	Implemented	Implemented	Yes	-	Yes	25
34.	Uttar Pradesh	100%	46.76%	Implemented	-	Yes	Yes	Yes	2
35.	Uttarakhand	100%	66%	Implemented	-	Yes	Yes	Yes	8
36.	West Bengal	100%	57%	Implemented	Implemented	Yes	Yes	Yes	0
		100%	60.49%	25*	15	36	32	35	1,24,026

*States/UTs with partially implementation of Online Allocation (Andaman and Nicobar, Jammu and Kashmir, Manipur) are also counted in summary.